

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No.    | T.P. No. | Purpose                            | Section         | Name of the Parties<br>M/s. / Mr.                          |
|----------------------------|----------|------------------------------------|-----------------|------------------------------------------------------------|
| CP(IB)<br>No.80/ BB/<br>17 | -        | For<br>compliance of<br>objections | Rule 6 of<br>IB | GBC Packaging Vs Shashi Distilleries<br>Packaging Pvt Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
| <hr/>   |                                     |                        |           |

Counsel for petitioner is present. He had already filed compliance memo in the Registry. Counsel for petitioner requested time to intimate the name of IRP and the consent letter so that the Tribunal can proceed further.

Time extended till 16.10.2017.



MEMBER (J)



MEMBER (T)